- (a) whether it is a fact that railway pensioners have not so far been granted the enhanced pensions as announced by Government recently; and
- (b) if so, what are the reasons for the delay?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No, Sir.

(b) Does not arise.

New Rail Lines in Maharashtra

*10. SHRI VITHAL GADGIL : SHRIMATI SUSHILA SHANKAR ADIVAREKAR :

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the Central Government have agreed to only three proposals for the opening of new railway lines out of thirty-three proposals made by the Maharashtra Government; and
- (b) if so, what are the reasons for not agreeing to the remaining thirty proposals?

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): (a) A proposal for 30 railway lines in the Maharashtra State had been received from the Buildings and Communications Department of the Government of Maharashtra. Surveys are in progress in case of three projects while the construction is being carried on in case of two projects.

(b) In view of the limited funds for the construction of new railway lines, it has not been found possible to take up other projects at this stage.

Report of the Committee on Drugs and Pharmaceuticals Industry

- *11. DR. K. METHEW KURIAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer to unstarred Question 1069 given in the Rajya Sabha on the 18th March. 1974 and state:
- (a) whether the Committee on Drugs and Pharmaceuticals Industry has since submitted its report to Government; and

(b) if so, what are the recommendations made by the Committee and the decision taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN): (a) The committee on Drugs and Pharmaceuticals Industry has submitted a Report on Quality Control of drugs and related matters.

(b) A copy of the Recommendations made by the Committee is placed on the Table of the House. [See Appendix LXXXIX, Annexure No. 1.] The Report is receiving attention of Government.

Indane Cooking Gas

*12. SHRI N. P. CHAUDHARI:
SHRI N. R. CHOUDHURY:
SHRIMATI MARGARET ALVA:
SHRI HARSH DEO MALAVIYA:
SHRI SARDAR AMJAD ALI:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) the quantity of liquified petroleum gas (Indane) sold by the Indian Oil Corporation during 1971-72, 1972-73 and 1973-74;
- (b) what was the production target fixed and what has been the shortfall during these years;
- (c) what are the reasons for the shortfall; and
- (d) what steps Government propose to take to meet the production target in future ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BORO-OAH): (a) and (b) Production of liquified petroleum gas (LPG) is limited by its sales as such. The balance quantity is utilised in the refinery itself along with other gases as fuel. The quantity of L.P.G. (Indane) sold by IOC during 1971-72, 1972-73 and 1973-74, targets fixed for sale and the shortfall during these years is given below: